GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO.2228 TO BE ANSWERED ON 29TH JULY, 2016

ALLOPATHIC PRACTICE BY AYURVEDIC DOCTORS

2228. DR. SATYAPAL SINGH: SHRI D.K. SURESH: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL: SHRI J.J.T. NATTERJEE:

Will the Minister of AYURVEDA,YOGA AND NATUROPATHY, UNANI,SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether AYUSH doctors/practitioners are allowed for prescribing allopathic medicines;

(b) if so, the details thereof and the conditions/restrictions imposed on AYUSH practitioners for prescribing allopathic medicines;

(c) whether the Government proposes to utilise services of AYUSH practitioners in Primary Health Centres and hospitals in the wake of storage of doctors in modern system of medicines;

(d) the measures taken by the government to check fake AYUSH practices; and

(e) whether the Government proposes to create/set up a Central council for AYUSH Pharmacy education and world-class AYUSH Education Institutions in the country, if so, the details thereof, stream and State-wise?

ANSWER THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a) & (b): As per Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 under clause 1.1.3 "No person other than a doctor having qualification recognised by Medical Council of India and registered with Medical Council of India/State Medical Council(s) is allowed to practice Modern System of Medicine or Surgery. A person obtaining qualification in any other system of Medicine is not allowed to practice Modern system of Medicine in any form."

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(c): Under National Health Mission (NHM), the principle of 'Mainstreaming of AYUSH' was adopted to enhance choice of services for beneficiaries of public health facilities, including Primary Health Centres and also to revitalize local health care traditions. Accordingly, NHM Implementation Framework envisages co-location of AYUSH services in health facilities.

(d): The measures to check fake AYUSH practices is responsibility of the respective State Government.

(e): The cabinet note for 'The Indian Medicine and Homeopathy Pharmacy Central Council Bill-2016' after approval of Hon'ble MOS (I/C) for AYUSH, was circulated for interdepartmental consultation. Comments received from Law Ministry have been incorporated.

Government has established two new institutes i.e.

- i. All India Institute of Ayurveda in New Delhi with 200 bedded referral hospital for Post Graduate and Ph.D level education in the field of Ayurveda.
- ii. North Eastern Institute of Ayurveda and Homeopathy (NEIAH) at Shillong, Meghalaya with 100 bedded Ayurvedic hospital and 50 bedded Homeopathy hospital to provide Under Graduate, Post Graduate, doctoral and Post doctoral teaching in Ayurveda and Homoepathy.

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